

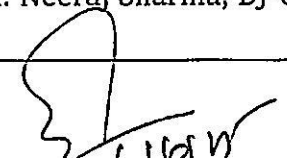
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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In super-session of earlier orders, the following Judicial Officers (Central) are hereby authorized to act as Link courts to dispose of urgent matters/ miscellaneous applications filed in the courts of Judicial Officers whose names are mentioned in Column No.1, whenever they happen to be on leave or not available for any reason whatsoever, **with immediate effect :-**

S. N.	Name of Judicial Officer (Column No.1)	1 st Link Judicial Officer	2 nd Link Judicial Officer
1	Sh. Sachin Sood, DJ-01	Sh. Sandeep Kr. Sharma, DJ-02	Ms. Ruchika Singla PO-MACT-01
2	Sh. Sandeep Kr. Sharma, DJ-02	Ms.Neha Paliwal Sharma DJ-03	Sh. Pankaj Sharma, PO-MACT-02
3	Ms. Neha Paliwal Sharma DJ-03	Sh. Neeraj Sharma, DJ-04	Sh. Abhishek Srivastava, DJ-05
4	Sh. Neeraj Sharma, DJ-04	Sh. Abhishek Srivastava, DJ-05	Ms. Shivali Sharma, DJ-06
5	Sh. Abhishek Srivastava, DJ-05	Ms. Shivali Sharma, DJ-06	Sh. Naresh Kr. Laka, DJ-07
6	Ms. Shivali Sharma, DJ-06	Sh. Naresh Kumar Laka, DJ-07	Sh. Rakesh Kr. Sharma, DJ-08
7	Sh. Naresh Kumar Laka, DJ-07	Sh. Rakesh Kr. Sharma, DJ-08	Sh. Vinay Singhal, DJ-09
8	Sh. Rakesh Kr. Sharma, DJ-08	Sh. Vinay Singhal, DJ-09	Sh. Jiten Mehra, DJ-10
9	Sh. Vinay Singhal, DJ-09	Sh. Jiten Mehra, DJ-10	Sh. Sumeet Anana, DJ-11
10	Sh. Jiten Mehra, DJ-10	Sh. Sumeet Anana, DJ-11	Ms. Shagun Sharma, DJ-12
11	Sh. Sumeet Anana, DJ-11	Ms. Shagun Sharma, DJ-12	Sh. Satish Kumar, DJ-13
12	Ms. Shagun Sharma, DJ-12	Sh. Satish Kumar, DJ-13	Sh. Chander Mohan, DJ-14
13	Sh. Satish Kumar, DJ-13	Sh. Chander Mohan, DJ-14	Sh. Anil Antil, DJ-15
14	Sh. Chander Mohan, DJ-14	Sh. Anil Antil, DJ-15	Sh. Pankaj Arora, DJ-16
15	Sh. Anil Antil, DJ-15	Sh. Pankaj Arora, DJ-16	Sh. Sachin Sood, DJ-01
16	Sh. Pankaj Arora, DJ-16	Sh. Sachin Sood, DJ-01	Sh. Sandeep Kr. Sharma, DJ-02
17	Ms. Ruchika Singla PO-MACT-01	Sh. Pankaj Sharma, PO-MACT-02	Ms.Neha Paliwal Sharma, DJ-03
18	Sh. Pankaj Sharma, PO-MACT-02	Ms. Ruchika Singla PO-MACT-01	Sh. Neeraj Sharma, DJ-04




No. 29058 - 29093 /F.1(3)/Gaz/2025

Dated 06 JUN 2025

Sub:- Link District Judges/PO-MACT (Central).

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The Branch In-Charge, Admn. Branch (I,II,III), Filing Branch (Central), E-Sewa & Suvidha Kendra, Tis Hazari Courts, Delhi.
4. The P.S./Reader to the undersigned.
5. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
6. The In-Charge, lock-up, Tis Hazari Courts, Delhi.
7. The Website Committee, Tis Hazari Court, Delhi.
8. The R&I, Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQs)
Delhi